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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH.

Original Application No. 728 of 1993.

Cuttack, dated the 19th day of September, 1994.

Laxmidhar Hota ...

Applicant.

versus

Union of India and others ...

Respondents.

( FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ? No.
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? No.

1.24.1.1  
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(H. RAJENDRA PRASAD)

MEMBER (ADMINISTRATIVE)

SEP 96

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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH.

Original Application No. 728 of 1993.

Cuttack, dated the 19th September, 1994.

**CORAM:**

THE HON'BLE MR.H. RAJENDRA PRASAD, MEMBER(ADMINISTRATIVE)

..

Laxmidhar Hota, Retd. T.T.I.,  
A.A.M., At-Hotasahi, P.O.Sakhigopal,  
Dist.Puri. Pin-752014.

...

Applicant.

By Advocate Shri S. Mohanty.

versus

1. Union of India. represented through  
the Secretary of Railway, Rail Bhawan,  
New Delhi.
2. Divisional Railway Manager,  
Khurda Road, Puri.
3. Financial Adviser and Chief Accounts  
Officer, South Eastern Railway,  
Garden Reach, Calcutta-43(West Bengal).
4. The Divisional Personal Officer(Sett),  
S.E.Railway, Khurda Road, Puri.

...

Respondents.

By Advocate Shri L. Mohapatra,  
Standing Counsel(Railways).

..

ORDER

H. RAJENDRA PRASAD, MEMBER(ADMN.), Heard Shri S. Mohanty, and Shri L. Mohapatra, learned counsel for the applicant and learned Standing Counsel for the respondents, respectively. It is seen that while a notice on the applicant regarding recoveries on account of boarding-charges in respect

1.5g.1/1

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The  
of subsidised hostel was duly served on him, the  
applicant does not appear to have been given an  
opportunity of explaining facts, as per his records,  
in the matter of excess leave-salary and coaching debits.

2. It is, therefore, directed that the applicant  
be given a personal hearing by the Divisional Railway  
Manager (Personnel) in respect of these two claims  
and the matter be disposed of by a speaking order,  
thereafter.
3. Thus, O.A. is disposed of accordingly.

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(H. RAJENDRA PRASAD)

MEMBER (ADMINISTRATIVE)

SEP 94

Sarangi.